

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 20<sup>th</sup> June, 2024*

No.HC.VII-05/2023/ **5320** /A. Shri Jitumani Sarma, Stenographer Grade-I, Office of the District and Sessions Judge, Udalguri, is transferred against the vacant post of Stenographer Grade-I in the Office of the District and Sessions Judge, Darrang.

No.HC.VII-05/2023/ **5321** /A. Smti Anzima Brahma, Stenographer Grade-III, Office of the District and Sessions Judge, Nalbari, is transferred against the vacant post of Stenographer Grade-III in the Office of the Chief Judicial Magistrate, Chirang.

No.HC.VII-05/2023/ **5322** /A. Smti Sumees Sarma, Stenographer Grade-III, Office of the District and Sessions Judge, Dhemaji, is transferred against the vacant post of Stenographer Grade-III in the Office of the District and Sessions Judge, Kokrajhar.

By Order,  
*Sd/-Utpal Rajkhowa*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-05/2023/ **5323 - 5339** /A.

Dated 20.06.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Udalguri. He is requested to release Shri Jitumani Sarma, Stenographer Grade-I in order to enable him to join at his new place of posting immediately.
5. The District and Sessions Judge, Nalbari. He is requested to release Smti Anzima Brahma, Stenographer Grade-III in order to enable her to join at her new place of posting immediately.
6. The District and Sessions Judge, Dhemaji. He is requested to release Smti Sumees Sarma, Stenographer Grade-III in order to enable her to join at her new place of posting immediately.
7. The District and Sessions Judge, Darrang for information and necessary action.
8. The District and Sessions Judge, Kokrajhar for information and necessary action.
9. The Chief Judicial Magistrate, Chirang for information and necessary action.
10. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.

11. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati for uploading this  
Notification in the Gauhati High Court Website.
13. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/  
Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
14. The Deputy Director, Printing & Stationery, Assam Govt. Press,  
Bamunimaidan, Guwahati for publication of the Notification in the Assam  
Gazette.
15. Shri Jitumani Sarma, Stenographer Grade-I, Office of the District and  
Sessions Judge, Udalguri.
16. Smti Anzima Brahma, Stenographer Grade-III, Office of the District and  
Sessions Judge, Nalbari.
17. Smti Sumees Sarma, Stenographer Grade-III, Office of the District and  
Sessions Judge, Dhemaji.

(The names of the above Stenographers are not necessarily in order of Seniority)

  
20/6/24

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**